

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 279 of 2013

Dated : 26th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd.
Versus
Gujarat Electricity Regulatory
Commission & Ors.**

..... Appellant(s)

..... Respondent(s)

Counsel for the Appellant(s):

**Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesan
Mr. V.T. Patil (Rep.)**

Counsel for the Respondent(s):

**Mr. Vikas Singh, Sr. Advocate &
Mr. Hemant Sahai
Mr. Venkatesh for R. 20, 23, 26
Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav
Mr. S.R. Pandey (Rep) for R.1
Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for ACME Power
Mr. Shekhar P. Jha
Mr. Gaurav S. Mathur for R.79
Mr. S. Gaurav Mathur for R.11, 15,
19, 61 & 69**

**Mr. Rupesh Kumar
Mr. Pravesh Bahuguna for R.73
Mr. Amit Kapur
Ms. Poonam Verma and
Mr. Gaurav Dudiya for R. 76
Mr. Sitiesh Mukherjee
Ms. Mandakini Ghosh for R. 9
Mr. Punit Desai (Rep.) for R.57
Mr. Deepak Khurana
Mr. Sashwat Tripathi for R. 17 & 45
Mr. Piyush Joshi
Mr. Anuj Gupta for R. 57
Mr. Parth for R. 71**

Mr. Marfatia for R. 16, 22,29,67 &78
Mr. Saman Ahsan for R.55
Ms. Manisha T. Karia &
Mr. S.M. Sharma for R.39
Ms. Malavika Lal for R.40, 57 & 60
Mr. Hemant Singh for R. 42
Mr. Sanjeev Kumar
Mr. A. Bhattacharya for R. 12, 21,30,47
Mr. Tejas Shah for R.60

ORDER

We have heard Mr. Vikas Singh, the learned Senior counsel for the Respondent Nos. 20, 23 & 26.

Post the matter for further submissions on **05.03.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson